

IN THE FAMILY COURT MUMBAI AT BANDRAPETITION NO. D-87 OF 2012PETITION NO. D-90 OF 2012PETITION NO. C-73 OF 2013PETITION NO. A - 420 OF 2016

(CNR : MHFCO1-005147 -2012)

(CNR : MHFCO1-005389 -2012)

(CNR : MHFCO1-004326 -2013)

(CNR : MHFCO1-009271 -2015)

Mr. Ashu Kurana Dutt

... Petitioner

Vs.

Mrs. Aneesha Ashu Dutt

... Respondent

DATED : 4<sup>th</sup> July 2020NOTICES TO ALL PARTIES

1. As per the order of Hon'ble Apex Court in Writ Petition No.1087/2018 dated 19<sup>th</sup> June 2020, notices are given to all the parties and their learned counsels for pre-poning the date of all these matters to 14<sup>th</sup> July 2020 instead of scheduled date.



(J.P. Darekar)

Judge,

Family Court No.7, Mumbai.

Date : 4/7/2020

sds